

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

IB NO. (IB)-332 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: M/s Lakshmi Steels Vs. M/s Hounslow Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: None

ORDER

Present none.

In the interest of justice, re-notify this case for consideration on 17th October, 2017.

8
-sd-
(S. K. Mohapatra)
Member (T)

-sd-
(Ina Malhotra)
Member (J)